

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:5363

ANSWERED ON:05.05.2008

ALLOCATION OF UNIVERSAL ACCESS SERVICE LICENCES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Tripathy Shri Braja Kishore;Verma Shri Ravi Prakash

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has recently allocated 120 universal access service licences in Telecom Sector;
- (b) if so, the details thereof;
- (c) whether the cumulative price of these licences was based on 2001 fees;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal to place new commercial value of recently allocated 120 universal access service licences in the country;
- (f) if so, the details thereof; and
- (g) the steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) Subsequent to acceptance of recommendations dated 28.8.2007 of Telecom Regulatory Authority of India (TRAI), inter-alia, that there should be no cap on the number of access provider in any service area, 120 new Unified Access Services (UAS) licences have been granted in February-March, 2008 to 16 companies in 22 services area as per the existing guidelines dated 14.12.2005 for grant of UAS licncnes. Entry fee for Unified Access Services Licensing regime was finalized in November 2003 for grant of UAS licences in the respective service areas and has been detailed in these guidelines.

(e) No, Sir.

(f) & (g) Do not arise in view of (e) above.